

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.12.2023

COURT OF REGISTRAR

(VIRTUAL MODE)

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5733 of 2023 in Comp. App. (AT) No. __ of 2023	Santanu Bhaduri Vs. Niji Healthcare Private Limited & Ors.	Abhishek Sharma

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